

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Shri Dhruv Shukla, Advocates with Smt. Shobha Rani Jain complainant/ witness.

Shri Rajat Malhotra and Shri Nausheen Samar, Advocates for the Respondent.

28.02.2019

Shri Dhruv Shukla, learned Counsel appearing for the Complainant stated that an application moved by the Complainant to bring on record the original documents is wrongly listed before the Registrar and the same should be listed before the Hon'ble Bench.

The copy of the above application has been served today to the Counsel for the Respondent, who stated that he will seek instructions from the client as to whether any of these documents are to be admitted or denied.

Learned Counsel for the Complainant moved an application to place the matter before the Hon'ble Bench for appropriate orders on the application to bring on record the original documents. The same is not objected by the learned Counsel for the Respondent.

List the case before the Hon'ble Bench on 01.03.2019 for orders.

[Peeush Pandey]
Registrar